

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 03.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>1. Crime 93/2020 TS Halli PS</li><li>2. Crime 99/2020 NGPS</li><li>3. Crime 62/2014 TS Halli PS (PCR 42/2019)</li><li>4. OS 201/2019</li><li>5. OS 222/2020 Muneer Vs. Shanthamma &amp; Ors.</li><li>6. OS 225/2020 Khushtar Parveen Vs. Shanthamma &amp; Ors.</li><li>7. OS 226/2020 Chamaraj Vs. Shanthamma &amp; Ors.</li><li>8. OS 227/2020 Satish Vs. Shanthamma &amp; Ors.</li><li>9. OS 229/2020 Junjareddy Vs. Shanthamma &amp; Ors.</li></ol>	<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>10. Crime 86/2020 NGPS</li><li>11. Crime 26/2020 NGPS</li><li>12. CC 231/2017</li><li>13. CC 1734/2017</li><li>14. CC 577/2018</li><li>15. CC 1341/2018</li><li>16. CC 2589/2019</li></ol>

Hosakote

Dated: - 01.10.2020

*Girish*  
11/10/2020  
Addl. Civil Judge & JMFC., Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.